

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-75/1998/7967/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court, Dhubri.

Dated Guwahati, the th 28 September, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No. FC.XII-1/2019/503/E Dated 16.09.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 17.09.2022, till the morning of 19.09.2022.** Further, the Chief Judicial Magistrate, Dhubri and in his absence the in-charge Chief Judicial Magistrate, Dhubri, shall remain in charge of the Family Court, Dhubri from the evening of 17.09.2022, till the morning of 19.09.2022, in the absence of both the Principal Judge and the learned Counsellor, Family Court, Dhubri.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/7968-69/A, dated , 28-09-2022

Copy to:

1. The Chief Judicial Magistrate, Dhubri.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)